

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court No. 1 & 2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 13-12-2017
Time: 10.30 am

Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.34 of 2015 (SZ)	S. Pugazhendhi, Sangolikuppam Village & Post, Cuddalore District and 2 Others Vs TNPCB, Rep. by its Member Secretary, Guindy, Chennai and 3 others	M/s Ritwick Dutta Counsel for Applicant M/s. H. Yasmeen Ali for R1 M/s.Ramesh Venkatachalapathy for R2 M/s E.Manoharan for R4 M/s. D.S. Ekambaram for R3 M/S. V.Suthakar for R5	For Arguments
2	Application No.68 of 2016(SZ)	Mr.P.S.Ramulu, Gudiyatham Taluk, Vellore Dist. Vs The State of Tamil Nadu, Rep by its Secretary, Environment & Forest, Chennai and 9 others	M/s.R.Prabakar Counsel for Applicant M/s E.Manoharan for R1, R4 , R5 & R6 ,R7 M/s.Azhagam Perumal for R2 & R3 M/s. Ramesh Kumar for R8 & R9 M/s.McGan Law Firm for R10	For hearing
3	Application No. 184 of 2016 (SZ)	J.Seethapathi Maniyaarakuppam Village, Thennampattu, Ambur Taluk Vs The Loss of Ecology Authority, Rep. by its Chairman, Royapettah, Chennai and others	M/s. A.Yogeshwaran Counsel for Applicant M/s E.Manoharan for R2 M/s.Rita Chandrasekar for R3	For Arguments

4	Application No. 185 of 2016 (SZ)	A.R Pushpalatha, Kanrampalli Village, Ambur Vs The Loss of Ecology Authority, Rep. by its Chairman, Royapettah, Chennai and others	M/s. A.Yogeshwaran Counsel for Applicant M/s E.Manoharan for R2 M/s. Rita Chandrasekar for R3	For Arguments
5	Application No. 186 of 2016 (SZ)	A.R Sureshbabu, Kanrampalli Village, Ambur Vs The Loss of Ecology Authority, Rep. by its Chairman, Royapettah, Chennai and others	M/s. A.Yogeshwaran Counsel for Applicant M/s E.Manoharan for R2 M/s. Rita Chandrasekar for R3	For Arguments
6	Appeal No. 124 of 2016 (SZ)	Samata, Rep. by its R. Ravi, Vizakhapatnam Vs The Union of India, Through the Secretary, MoEF & CC, New Delhi and 2 others	M/s. Ritwick Dutta, Counsel for Appellant M/s. M.Sumathi for R1 Mr. T.Sai Krishnan for R2 M/s. A.Ramesh Kumar for R3	For Arguments
7	Appeal No.146 of 2016 (SZ)	System Alloys Rep., by its Managing Partner, Bangalore Vs Karnataka State Pollution Control Board, Rep., by its Member Secretary and 5 others	M/s.Gunasekaran Associates Counsel for Appellant M/s. R.Thirunavukarasu For R1 Mr. Devaraj Ashok for R2 to R4	For Arguments
8	Appeal No.44 of 2017 (SZ)	Mrs.G.Chandravathani Proprietrix M/s. Chandravathani Rough Stone & Gravel Quarry Perundurai Taluk Erode District Vs The Tamil Nadu Pollution Control Board	M/s. V.Suthakar Counsel for Appellant M/s .H.Yasmeen Ali for R1 & R2	For Arguments

		Rep.,by its Member Secretary Chennai and another		
9	Appeal No.45 of 2017 (SZ)	Mrs.G.Chandravathani Proprietrix M/s. Chandravathani Rough Stone & Gravel Quarry Perundurai Taluk Erode District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar Counsel for Appellant M/s .H.Yasmeen Ali for R1 & R2	For Arguments
10	Appeal No.46 of 2017 (SZ)	Mr.C.Somasundaram Partner M/s.C.Somasundaram & C.Rajendran Rough Stone & Gravel Quarry Perundurai Taluk Erode District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar Counsel for Appellant M/s .H.Yasmeen Ali for R1 & R2	For Arguments
11	Appeal No.47 of 2017 (SZ)	Mr.C.Somasundaram Partner M/s.C.Somasundaram & C.Rajendran Rough Stone & Gravel Quarry Perundurai Taluk Erode District Vs The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar Counsel for Appellant M/s .H.Yasmeen Ali for R1 & R2	For Arguments

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
12	Application No.59 of 2017 (SZ)	<p style="text-align: center;">Devi Social & Educational Foundation Rep.,by its Managing Trustee Vadapalani, Chennai</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">Director General of Hydrocarbons Noida and 8 others</p>	<p>M/s. Kaushik N Sharma, Counsel for Applicant Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. E.Manoharan for R4 and R9 Mrs. H.Yasmeen Ali for R5 M/s.D.S.Ekambaram for R6 M/s. J.C.Durai Raj for R7 M/s. King & Patridge for R8</p>	For Reply of R4 ,R9 & For Rejoinder
13	<p>M.A.No.228 of 2017(SZ)</p> <p style="text-align: center;">IN</p> <p>Application No.60 of 2017 (SZ)</p> <p>Application No.60 of 2017 (SZ)</p>	<p style="text-align: center;">M/s.Pudukottai District Vadakadu Neduvasal Pakuthi Pasana Vivasaignal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others</p> <p style="text-align: center;">M/s.Pudukottai District Vadakadu Neduvasal Pakuthi Pasana Vivasaignal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others</p>	<p>M/s.Vaiko, G.Devadoss Counsel for Applicant</p> <p style="text-align: center;">Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. King & Patridge for R4 M/s. J.C.Durai Raj for R5 M/s.E.Manoharan for R6,R7,R9 M/s. H.Yasmeen Ali for R8</p> <p>M/s.Vaiko, G.Devadoss Counsel for Applicant</p> <p style="text-align: center;">Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. King & Patridge for R4 M/s. J.C.Durai Raj for R5 M/s.E.Manoharan for R6,R7,R9 M/s. H.Yasmeen Ali for R8</p>	<p>To delete the name of the 7th Respondent</p> <p>For Reply of R6 R7,R9 & For Rejoinder</p>
14	Application No.05 of 2016(SZ)	<p style="text-align: center;">Mr.Kandasamy,Kangayam, Triupur Dist.</p> <p style="text-align: center;">Vs</p> <p style="text-align: center;">The State of Tamilnadu, Rep.by its Secretary,</p>	<p style="text-align: center;">M/s. Prabakar Counsel for Applicant</p> <p style="text-align: center;">M/s. E.Manoharan</p>	For Report

		E&FF,Chennai and 11 others	for R1,R4, R5 & R6 M/s.H.Yasmeen Ali for R2,R3 M/s.K.T.S.Sivakumar for R7 M/s.N.S.Sivaprakash for R8 & R9 M/s.N.S.Siva Prakash for R10, R11,R12	
15	Application No. 107 of 2017(SZ)	MR. Antony Clement Rubin Chennai Vs State of Tamil Nadu Through the Chief Secretary, Government of Tamil Nadu, Chennai and 4 others	M/s. Ritwick Dutta Counsel for Applicant M/s E.Manoharan for R1,R5 M/s. Menon, Karthik for R2 M/s. Suriya Prakash for R3 M/s. H.Yasmeen Ali for R4	For hearing
16	Application No. 26 of 2013 (SZ) (THC) (WP No. 21439 of 2005 High Court of Karnataka)	Janajagrithi Samithi, Rep. by its Executive President, Balakrishna S.Shetty, Udupi Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario Counsel for Applicant M/s.M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	For Arguments
17	Application No. 27 of 2013 (SZ) (THC) (WP No. 2180/2007 High Court of Karnataka)	CSI Saint Luke's Church, Rep. by its Pastor Robinson Barnabas, Udupi and another Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario Counsel for Applicant M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskarfor R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	For Arguments
18	Application No. 28 of 2013 (SZ) (THC) (WP No. 11095/2007 High Court of Karnataka)	Bellibettu Alade Devasthanana, Yellur & 8 others Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D. Rozario Counsel for Applicant M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	For Arguments

19	Appeal No. 51 of 2012 (SZ) (THC) (WP No 22933/2012 High Court of Karnataka)	Janajagriti Samiti, Through its Member, Harishchandra shetty, Nandikur, Karnataka Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	M/s Clifton D' Rozario Counsel for Appellant M/s. M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. P.N. Rajeswaran for R4	For Arguments
20	Application No.281 of 2013 (SZ)	People for cattle in India, Rep. by its Trustee G.Arun Prasanna Vs Commissioner, Corporation of Chennai and 14 others	M/s. Kaushik N Sharma Counsel for Applicant M/s. R.Suryaprakash for R1 M/s. M.K. Subramanian for R2, R3, R5, R6 & R 15 M/s E.Manoharan for R4, R7, R9 & R10 M/s. H. Yasmeen Ali for R8, R11 to R13 M/s. D.S. Ekambaram for R14	For Arguments
21	Application No.213 of 2015(SZ)	C.P.Senthil, Kaikoapalayam, Coimbatore. Vs TNPCB, Rep.by its Chairman Chennai and 2 others	M/s.M.Velmurugan Counsel for Applicant M/s. H. Yasmeen Ali for R1 and R2 M/s.S.V.Pravin Rathinam for R3	For Arguments
22	Application No.195 of 2016(SZ)	Tandur Citizens Welfare Society Rep by its President, Tandur, Rangareddy District Vs Government of Telangana, Rep by its Secretary Environment and Forest Department, Hyderabad and 12 others	M/s. K.R.Nishanth Counsel for Applicant M/s. H.Yasmeen Ali for R1, R6, R8 M/s.G.M.Syed Nurullah Sheriff for R2 M/s.D.S.Ekambaram for R3 M/s.T.Saikrishnan for R4 M/s.K.Muthamil Raja for R7 M/s Saritalal for R9 M/s.Rahul Balaji for R10 & R12 M/s. T.Velumani & T.Magendiran for R11 M/s.T.Balaji for R13	For Arguments

23	Application No.231 of 2016 (SZ)	Voice of Nature Rep.,by its Secretary Mr.M.Sathish Kumar, Manavalanagar, Thiruvallur – 602 002 Vs The Government of Tamil Nadu Rep.,by its Secretary, Department of Environment and Forest, Fort.St,George, Chennai – 600 009 and 12 others	M/s.C.S.Monica S.Bhuvana Counsel for Applicant M/s.E.Manoharan for R1, R6 Mrs.Rita Chandrasekar for R2,R3 Mrs.H.Yasmeen Ali for R7 M/s.V.Sanjeevi & K.Muthukumaraswamy for R4 Mr.M.R.Gokul Krishnan for R9 Mr.P.Gnanasekaran for R10	For Arguments
24	Application No. 21 of 2017(SZ)	Ramesh Vellore Chennai Vs The State Environment Impact Assessment Authority Rep., by its Secretary And 3 others	M/s.A.Yogeswaran Counsel for Applicant Mrs.M.Sumathi for R1 M/s.K.Raja Shrinivas for R2 M/s.Surya Prakash for R3 M/s.C.Sangamithirai for R4	For Arguments
25	Application No.87 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District Vs The Union of India Rep.by the Secretary to Government, Ministry of Environment, Forest & Climate Change, Government of India, New Delhi	M/s.S.Muthu Vairam Counsel for Applicant M/s. Me.Saraswathy for Respondent	For Arguments
26	Appeal No.15 of 2017(SZ)	N.Shamsul Huda Calicut, Kerala State Vs Union of India, Rep.,by its Secretary, Ministry of Environment, Forest & Climate Change New Delhi and 3 others	M/s.Babu Joseph Kuruvathazha Counsel for Appellant Mr.G.M.Syed Nurullah Sheriff for R1 M/s.Rema Smrithi for R2 Mrs.Vidyalakshmi Vipin for R3 M/s.Taurs Associates for R4	For Arguments

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Registrar